

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDER SHEET

ORDERS OF THE TRIBUNAL

04.12.2013

OA No.674/2013 with MA 336/2013

Mr. P.N. Jatti, Counsel for applicant.

The learned counsel for the applicant submits that he wants to withdraw the OA as well as MA with liberty to file fresh.

Accordingly, the OA as well as MA are dismissed as withdrawn. The applicant is at liberty to file fresh OA, if so advised.

(Arvind Rohee)
Member (J)

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Anil Kumar
(Anil Kumar)
Member (A)